## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CA/2(IB)/CB/2017

NAME OF PETITIONER(S)

: CAPEGEMINI TECHNOLOGY SERVICES INDIA LTD

NAME OF THE RESPONDENTS (S)

: REAL VALUE PROMOTERS PRIVATE LIMITED

**UNDER SECTION** 

: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

T.K. Bhaskas Valyan - P-Jain

Coursel for Petitioner

**ORDER** 

Heard the petitioner. Order is reserved.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)